

ITEM NO.35

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1253/2021

M. G. DEVASAHAYAM & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 16-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Aakarsh Kamra, AOR

For Respondent(s)

Mr. Harish Narasappa, Sr. Adv.

Mr. Arjun Krishnan, AOR

Ms. Nitya Kaligotla, Adv.

Mr. Abhijeet Singh, Adv.

Mr. Amit Sharma, AOR

Mr. Dipesh Sinha, Adv.

Ms. Pallavi Barua, Adv.

Ms. Sakshi Upadhyaya, Adv.

Ms. Aparna Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, three weeks' time is granted to file
rejoinder affidavit.

List the matter immediately after three weeks.

(ANITA MALHOTRA)
AR-CUM-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR